

**Shri Raj Bahadur:** I cannot give the time. I cannot anticipate how much work or labour is still involved, but they are meeting now and upto the 22nd August and they are trying to finish their work as early as possible.

#### Hotel accommodation in India

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\*583. { **Shri Kadiyan:**  
**Shri Dinesh Singh:**  
**Shri Raghunath Singh:**

Will the Minister of Transport and Communications be pleased to state:

(a) what is the present position of hotel accommodation for tourists in India; and

(b) the further steps Government propose to take to improve hotel accommodation?

**The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur):** (a) and (b). The existing hotel accommodation in this country is extremely inadequate for meeting the increased needs of tourist traffic. All reasonable assistance and encouragement is being extended to the hotel industry for putting up new hotels and for extending and improving the existing hotels. Rest Houses are also being built by the Department of Tourism at some of the important tourist centres and subsidies are being given to the State Governments for putting up low income group Rest Houses.

**Shri Kadiyan:** The hon. Minister just now said that all reasonable assistance is being given to the hotel industry to increase accommodation. May I know what is meant by reasonable assistance and what amount has been so far paid to the hotel industry?

**Shri Raj Bahadur:** Some time back, the Industrial Finance Corporation Act was amended in order to extend facilities to new entrepreneur public limited companies. That is one of the steps. In the last Budget, income-tax holiday for five years was allowed for new entrepreneurs in the hotel industry. We have also requested the

State Governments to allot suitable sites at suitable important places at important centres for putting up new hotels at reasonable prices and not competitive prices. These are many other steps have been taken for this purpose.

**Shri Balraj Madhok:** Is there a move for a Janata hotel in Delhi and what is the site for that?

**Shri Raj Bahadur:** There is a move for a Janata hotel in Delhi. I cannot exactly say what the site would be.

**Shri Kasliwal:** What has been the percentage of increase of hotel accommodation during the last 10 years and how much further hotel accommodation is proposed to be increase in the next five years?

**Shri Raj Bahadur:** The percentage of increase of hotel accommodation during the last ten years hotel-bed accommodation is 30 per cent. That is piteously small compared to the rise in tourist traffic which is of the order of 500 per cent. The total number of beds is 11,000. The requirements to be fulfilled in the next five years is of the order of 5,500 beds. Immediately we want at least 50 per cent out of this.

**Shri Kadiyan:** I want to know whether the amount set apart for this particular purpose of increase of hotel accommodation under the Second Plan has been fully spent, and if not, the reasons for the short-fall?

**Shri Raj Bahadur:** There was no special amount set apart for hotel financing in the Second Plan. What has been extended as a facility or encouragement and inducement to the hotel entrepreneurs is the facility of going to the Industrial Finance Corporation through public limited companies for credit.

**Mr. Speaker:** Shri Bhakt Darshan: absent. Shri Ram Reddy, Shri Khushwaqt Rai.

**Shri Khushwaqt Rai:** No. 585.

**Shri Chintamonj Panigrahi:** Question No. 618 also may be taken up. It is on the same project.

**Mr. Speaker:** Will the hon. Minister answer both the questions?

**Shri Hathi:** By all means.

**Orissa Government's objection to the Construction of Hydro-Electric Project Across Sileru at Guntavada**

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\*585. { **Shri Khushwaqt Rai:**  
      **Shri Rami Reddy:**  
      **Shri Kodiyan:**

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Orissa Government raised objections to the construction of the weir relating to the Hydro-Electric Project across Sileru at Guntavada by the Andhra Pradesh Government;

(b) what are the objections raised by the Orissa Government;

(c) whether the Centre has been apprised of the dispute between the two States;

(d) what is the action taken by the Centre in the matter; and

(e) whether the construction work has been suspended on account of the objections of the Orissa Government?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). The difference of opinion was about the height of the Guntavada Weir.

(c) Yes; Sir.

(d) The matter is under negotiation between the State Governments concerned. The Central Government will help to resolve the differences only if these cannot be resolved mutually.

(e) At the request of the Orissa Government, the work on the Orissa side was stopped by the Andhra Pradesh Government.

275 (Ai) LS—2.

**Upper Sileru Project**

\*618. **Shri Chintamoni Panigrahi:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether there has been an agreement between the two Chief Ministers of Orissa and Andhra Pradesh regarding the height of the weir at Guntavada;

(b) whether the Orissa Chief Minister has agreed to the proposal of the Andhra Government which wanted the crest level to be 34 feet above the river bed;

(c) what would be the maximum power generated at Guntavada weir;

(d) whether this power will be shared between Orissa and Andhra; and

(e) to what extent the raising of the height of the Guntavada weir is going to affect the construction of the dam at Balimala in Orissa?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). The matter was discussed by the Chief Minister of Orissa with the Chief Minister, Andhra Pradesh on 17th and 18th July, 1961. They agreed that a final decision will be taken after the Chief Engineers of both the States have discussed and reported on the issue.

(c) 30 MW continuous.

(d) Since the cost of the Guntavada weir is to be borne by Andhra Pradesh alone, the benefits from the project will not be shared.

(e) The scheme, as sanctioned, provides for the FRL of the Guntavada weir at +1339', primarily to ensure that no difficulty is experienced in the construction of Balimela Dam as and when it is taken up for execution.

**Shri Kodiyan:** May I know whether there has been any progress in the negotiations that are now going on between the Andhra Government and the Orissa Government?